

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 9
CA(CAA)-44(PB)/2019

IN THE MATTER OF:

Vikas Altech Pvt. Ltd. and
Pranav Vikas (India) Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 26.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant

: Mr. Mohit Charasia, Mr. Ashutosh Gupta,
Mr. Gaurav Rana, Mr. Abhishek Agarwal,
Advs.

ORDER

Arguments heard. Orders reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)